

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-21/2008(Pt.)/676/A.

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, The Deputy Registrar (Admn.), Gauhati High Court,
Itanagar Permanent Bench, Naharlagun,
Arunachal Pradesh.

Dated Guwahati, 20th January, 2023.

Sub:- **Casual leave with station leave permission.**

Ref:- No. HC(IB)-VIG/01/2023/dated 16.01.2023.

Sir,

With reference to the above, I am directed to inform you that Shri Tageng Padoh, District & Sessions Judge, Pasighat, East Siang District has been granted **casual leave on 12.01.2023 and 13.01.2023 with station leave permission from 12.01.2023 to 15.01.2023**. A senior Judicial officer at the station would remain in charge of his Court and office during his absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-21/2008(Pt.)/677-678/A, dated , 20-01-2023

Copy to:

1. Shri Tageng Padoh, District & Sessions Judge, Pasighat, East Siang District, Arunachal Pradesh.

2. The Project Manager, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)

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